

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BALAJI FIBER REINFORCE PRIVATE LIMITED**

1.	Name of Corporate Debtor	Balaji Fiber Reinforce Private Limited
2.	Date of Incorporation of Corporate Debtor	30.03.2007
3.	Authority Under Which Corporate Debtor Is Incorporated/ Registered	RoC-Ahmedabad
4.	Corporate Identity Number of Corporate Debtor	U25206GJ2007PTC050407
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Survey No 293, Sakarda Badrva Road, Near S D Finechem, Village Poicha, Ta- Savli, Vadodara – 391 780
6.	Date of Closure of Insolvency Resolution Process	16.02.2024
7.	Liquidation Commencement Date of Corporate Debtor	16.02.2024
8.	Name and Registration Number of Insolvency Professional acting as Liquidator	Mr. Ashish Anantray Shah Registration No.: IBBI/IPA-002/IP-N00214/2017-18/10666
9.	Address and E-Mail of the Liquidator, as registered with the Board	Ashish Shah & Associates, 402, Shaival Plaza, Nr. Gujarat College, Ellisbridge, Ahmedabad- 380 006 E mail Id: cirpbalajifiber@gmail.com
10.	Address and E-Mail Id to be used for correspondence with the Liquidator	402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad – 380 006. Telephone No.: 079 2642 0336 E mail Id: cirpbalajifiber@gmail.com
11.	Last date for submission of claims	16.03.2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Balaji Fiber Reinforce Private Limited on 16TH February 2024, under section 33 of the Code.

The stakeholders of Balaji Fiber Reinforce Private Limited are hereby called upon to submit a proof of their claims, on or before 16th March 2024, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Ahmedabad
Date: 19.02.2024


Mr. Ashish Anantray Shah
Liquidator –
Balaji Fiber Reinforce Private Limited
IP Reg: IBBI/IPA-002/IP-N00214/2017-18/10666
AFA issued by ICAI IIP valid till 06.11.2024